

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2888
(TO BE ANSWERED ON THE 27th March 2023)**

INORDINATE DELAY IN APPROVAL OF GREENFIELD AIRPORTS

2888. SHRI A. A. RAHIM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the greenfield airports currently proposed and awaiting approval and how long has the approval process taken for each of them; and
- (b) the reasons for the delays and the measures being taken to avoid such delays?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) and (b): Government of India (GoI) has accorded 'In-Principle' approval for setting up of 21 new Greenfield Airports namely, Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Orvakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Hollongi (Itanagar) in Arunachal Pradesh across the country.

Out of these, 11 Greenfield airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar, Itanagar, Mopa and Shivamogga have been operationalised.

Government of India has also granted the first stage clearance i.e. site clearance for construction of three Greenfield airports namely Alwar in Rajasthan, Singrauli in Madhya Pradesh and Mandi in Himachal Pradesh.

At present, Ministry of Civil Aviation has received six proposals, namely, Parandur in Tamil Nadu, Puri in Odisha, Kottayam in Kerala, Raichur in Karnataka, Doloo (Cachar) in Assam, and Kota in Rajasthan, for grant of first Stage Clearance i.e. Site Clearance for development of Greenfield Airports and the proposals are under examination of Directorate General of Civil Aviation, Airports Authority of India and Ministry of Defence.

However, the timelines for construction of airports depends upon various factors such as regulatory approvals, land acquisition, mandatory clearances, removal of obstacles, financial closure etc. by the respective airport developers.
